) <u>D</u>	eclaration	of Asse	ts and Liabi	lities	
				3	Year 202	0-21
	I, Surajd	eo Roem	, son	· /daughter/wife (of L.T. BUDA	IANRAM,
age	5.3	years,	belonging	to Pgraz	néla De	201
give	ice and presently we herein below the dealf, my spouse and	working as letails of the	Bit. Office assets (imi	ar vidh	on Sale	ha
give		iame indicati				
- A.	(Assets in joint n		Spouse Name(S)	nt of joint owned	Dependant-2	have to be Dependant-3 Etc. Name
give:	(Assets in joint n	iame indicati	. Spouse	Dependant-1	Dependant-2	Dependant-3 Etc. Name
giver Sr. No.	(Assets in joint n	ame indicati	Spouse Name(S) Pramila Devi	Dependant-1 Name Santoph	Dependant-2 Name	Dependant-3 Etc. Name

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(iv)

(v)

(vi)

(vii)

Other financial institutions, NSS, Postal Savings, LIC Policies, etc

Motor Vehicles (details of make, etc.)

Jewellery (give

details of weight and value)

Other assets,

such as values of claims / interests 5 gram

सुरम देव दाम

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	- Location(s)	hauhtra: 496 hata: 1344 00.1 Dismal	-			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Patel nagai gandhi muzi Road 20-3		重		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments,	2 R00 m				
(v)	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	1/29000.00	1005219.00	
4	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
•	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

the same of the same	the real particular bedrayers with the first of the entire the property of the contract of the	city is a common with the first of the same of the sam	Commence of the control of the contr
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government		injury and the second s
	transport (including aircraft and helicopters)		
	(f) Other dues, if any		Linear programme and the
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	AYEPR2657L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detai	
C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	PTS/BLA-31
Gender :-	
Date of Birth :	0 5 0 1 1 9 6 7 (DD/MM/YYYY)
Class/Group :-	C (A/B/C)
Cadre :-	Office ATT-endentloanzash) B. V. 5
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	Patna
I hereby declar	e that the above details are true to the best of my
knowledge and belief.	
	्स्इज ६व शम
	Signature
	Name of Employee: Surey Don Ram
lace: Patna	Designation: Office ATT endent (for 2021)
ate: /S.2.2.1	Department: BiLar Vidhan Sabha

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

सुज ६० शम